

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/2374/2020

This the 04th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Mohd. Sayed, Age 37 years, S/o Atta Ullah Khan, R/o Sunjwan, Jammu.

.....Applicant

(Advocate:- Mr. Vishal Goel-Not present)

Versus

1. State of Jammu & Kashmir, Through Commissioner Secretary to Government, Revenue Department, Civil Secretariat, Jammu.
2. Financial Commissioner, Revenue, Revenue Complex, Rail Head Complex, Jammu.
3. Deputy Commissioner, Jammu.
4. Shashi Kumar, S/o Darshan Kumar, R/o Bahu Fort, Jammu. Patwari Mandal Halqa Parlad Pur, Tehsil Mandal, District Jammu.
5. Sanjeev Kumar, Lok Nath Sharma, Patwari POatwar Halqa, Deoli, Tehsil Bishnah, District Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Id Additional Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. On the last date also i.e., 14.01.2021, nobody had joined the conference on behalf of the applicant and the case was listed today for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**